

Writ Stamp Reporting Section

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Token No. 2558

WP(c)

SJ CVT CLR

m/s. RAMESH KUMAR VS THE STATE OF JHARKHAND

CFS

Petition Rs 250/-

Affidavit 20

Vakalatnama 30

1. CFS Rs 230/- is payable.
2. All annexure may be certified to be true.
3. Designation may be written in para-1 of Affidavit.
4. Typed copy of page number-12 may be given.